

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 2<sup>ND</sup> AUGUST, 2021.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered due to administrative reasons and in the interest of public service, to take effect from **9<sup>th</sup> August, 2021**:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Smt. S.H.Renukadevi	Principal District and Sessions Judge, Haveri.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
2	Smt. Geetha K.B.	Principal District and Sessions Judge, Davanagere.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
3	Smt. Yadav Vanamala Anandrao	Principal Judge, Family Court, Udupi.	Principal District and Sessions Judge, Haveri. (Vice Smt.S.H.Renukadevi – transferred)

: 2 :

1	2	3	4
4	Smt. Rajeshwari N. Hegde	XLVI Addl. City Civil and Sessions Judge, Bengaluru City.	Principal District and Sessions Judge, Davanagere. (Vice Smt. Geetha K.B. – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Davanagere, Haveri and Udupi.
- 2 The Officers at Sl.No.1 & 2 of the notification with a direction to get themselves relieved from the present charge of their posts and proceed to take charge of their new posts on receipt of necessary appointment orders from the Government, on 9<sup>th</sup> August, 2021.
- 3 The Officers at Sl.No.3 & 4 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on 9<sup>th</sup> August, 2021.
- 4 The Courts concerned.
- 5 The Accountant General in Karnataka, Bengaluru.
- 6 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 7 The P.S. to Hon'ble Administrative Judge for City Civil Court, Davanagere, Haveri, Udupi and OOD Posts.
- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.

- 9 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 11 The Director, Karnataka Judicial Academy, Bengaluru.
- 12 The Registrar, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 21 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 22 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 23 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 24 Spare copies.